201

1	2	3
10. Wind Pumps & Wind Battery Chargers (Nos./KW)	100/10	99/14
Power Generation		
11. Wind Power (MW)	100	169
12. Small Hydro Power (MW)	30.00	16.00
13. Biomass Power (MW)	55.00	37.00
(a) Biomass Co-generation (MW)	45.00	25.00
(b) Biomass Combustion based Power (MW)	10.00	12.00
14. Solar Photovoltaic Power (KW) (Grid connected)	250	300
15. Energy from Urban & Industrial Waste (MW)	10	3.7 (8.75*)
16. Alternate Fuels for Surface Transportation (Nos.)	200	13

^{*} Total Capacity sanctioned during 1996-97.

Assessment of Stone Reserved Areas

304. DR. KRUPASINDHU BHOI: Will the Minister of MINES be pleased to state:

- (a) whether the Government have made any assessment of gold, diamond and different precious and semi-precious stone reserved areas on the Mahanadi basin and other places in Orissa;
- (b) whether the extraction of these metals have not been done in that region in a systematic manner; and
- (c) if so, the steps taken for the proper exploitation of these precious metals ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) The Geological Survey of India (GSI) is conducting investigation for gold and precious/semi-precious stones in the Mahanadi basin and other parts of the State of Orissa.

(b) and (c) The geological investigation in the region is in preliminary stage and therefore, question of exploitation of these prospects does not arise.

Direct Rail Service from Mumbai to Hubli

305. SHRI SHIVANAND H. KOUJALGI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to introduce direct rail service between Mumbai and Hubli; and
- (b) if so, the steps taken/proposed to be taken by the Government in this direction stating the period by which

such rail service is likely to be introduced?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) and (b) At present, there is no proposal for introduction of a direct train between Mumbai and Hubli. However, 1017/1018 Mumbai CST-Bangalore Express already provides a direct service between Mumbai and Hubli on 4 days in a week.

[Translation]

Modernisation of SEBs

306. SHRI PAWAN DIWAN: Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal to provide assistance for streamlining and modernisation of State Electricity Boards;
- (b) whether any efforts have been made for the proper monitoring of the expenditure being incurred by the State Electricity Boards; and
- (c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) The Government has finalised a Common Minimum National Action Plan for Power based on the consensus reached at the Chief Ministers' Conferences held on 16.10.1996 and 3.12.1996. The Action Plan provides for autonomy to the State Electricity Boards.